Declaration of Assets and Liabilities

Year 2020-2021

I, MADHU KUMARI, Daughter of SHRI RAM NARESH SINGH, aged 27 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

| 32 | Sr. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant- Etc. Name |
|----------|--------------|---|---|-------------------|---------------------|---------------------|-------------------------|
| 10/2/2 | 1 (i) | Cash | 20,000/- | NA | NA | NA | NA |
| म् राजीव | (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | Rs. 1,90,951/- (SBI SB A/c) RS.7000/-(PAYTM) | NIL | NIL | NIL | NIL |
| 10.2.21 | (iii) | Bonds, Debentures and Shares in companies | NIL | NIL | NIL | NIL | NIL |
| 1692 | (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc. | Rs. 12,258/- per annum premium for LIC | Nel | NIL | NIL | NIL |
| | (v) | Motor Vehicles (details of make, etc.) | NIL | NIL | NIL | NIL | NIL |
| 4 | (vi) | Jewelry (give details of weight and value) | Gold 10 gm. value as on 5.02.2021 Rs.49,000/- | NIL | NIL | NIL | NIL |
| | (vii) | Other assets, such as values of claims / interests | Home Appl. | NIL | NIL . | NIL | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets:-</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|---|--|-------------------|---------------------|---------------------|--------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | ation(s) vey number(s) ent (Total measurement) ent market value Agricultural Land ation(s) vey number(s) ent (Total measurement) | NIL | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | | NIL | | | |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iv) | Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 05-02-2021 | |
|------------|---|--|-------------------------------------|--|
| (a) | (i) Loans from Banks | NIL | NIL | |
| | (ii) Loans from financial institutions | NIL | | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | | |
| | (b) dues to departments dealing with supply of water | NIL | | |
| | (c) dues to departments dealing with supply of electricity | NIL | | |
| | (d) dues to departments dealing with telephones | NIL | | |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | | |
| | (f) Other dues, if any | NIL | | |
| | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN- CTMPK6088D | | |

Madles Kumasi

| (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | | | |
|---|----|-----|--|
| (iii) Sales Tax [Only in case of proprietary business] | Ne | :1- | |
| (iv) Property Tax | | | |

C. Personal Detail:-

GPF/CPF/PRAN No.

110164057663

Gender

F (M/F)

Date of Birth

20/04 /1993

Class/Group

B (A/B/C)

Cadre

:-Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

Aurangabad

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

. Macho tumazi

Name of Employee : Madhu kumari

Place: PATNA

Designation

: Assistant

Date: ..08./02/2021

Departmen:

Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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